

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No.    | Purpose   | Section | Name of the Parties<br>M/s. / Mr.                         |
|-------------------------|-------------|---|---------|---|
| CP 41/16                | TP<br>44/17 | For non-<br>compliance of<br>objections<br>raised on Form<br>No.5 | 433( e) | Rajasthan Steel Suppliers Vs UPT<br>Fabrication Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE     |
|---------|-------------------------------------|------------------------|---------------|
| 1.      | TITENDRA C.P.<br>9900070912         | Petitioner             | Titendra C.P. |

**ORDER**

Counsel for petitioner is present. He reported that he has complied the objections raised by the registry and requested Tribunal for issue notice to the respondents as matter is transferred from High Court. He has filed memo along with enclosure. This is a transferred petition from the Hon'ble High Court. Hence it is ordered to issue notice to the respondent. Registry to prepare notice and petitioner to collect the notice and serve on respondent. List it on 03.10.2017.

  
**MEMBER(J)**

  
**MEMBER(T)**